TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GO VERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the

July, 1986.

NOTIFICATION INCOME_TAX

No. 68 700 (F.No. 203/117/86 -ITA.II): In continuation of this Office Notification No. 6140 (F.No. 203/40 / 84_ITA.II) dated 4.1-1985, it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (11) of sub-section (1) of Section 35 (Thirty five/One/ Two) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category *Association* subject to the following conditions:-

- i) That the Anam Scientific and Technological Applied
 Research Foundation, Kodiyam
 will maintain a separate account of the sums received by
 it for scientific research.
- of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- That the said association will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- iv) That the said Association will apply to Central Board of Direct Taxes, Ministry of Finance (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension.

 Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

"Anam Scientific And Technological Applied Research Foundation, 'Darius' 8-2-696, Road No. 12, Banjara Hills, Hyderabad-500 034".

Contd.... 2/-

This Notification is effective for a period from

1.1.1986 to 81.3.1987.

Under Secretary to the Government of India

Copy forwarded to:-

- 1. All Commissioners of Income-tax (2 copies).
- 2. Director of Inspection (Inv.)/(Spl.Inv.)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhie
- 3. Directorate of O & M Services (Income tax), Aiwan-E-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M. No. 1/404/83-TU.V.
 - dated 14.4.1986.
- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- 6. The President, Anem Scientific And Technological Apriled Research Foundation, 'Derius' 8-2-696, Road No. 12, Banjara Hills, Hyderabad 500 034.
- 7. Comptroller & Auditor General of India (50 copies).
- 8. Bulletin Section of D. I. (P&PR), New Delhi (5 copies).

- Bah

Under Secretary to the Government of India

/Bamola/